

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER


No. 856 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 17th July, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Jabalpur**, is organizing **6 days "Training on Mediation"** programme between **31st July, 2014 to 06th August, 2014 at Jabalpur.**

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Jabalpur, Rewa, Satna, Sidhi, Singrauli, Anuppur, Katni, Balaghat, Seoni, Narsinghpur & Chhindwara** (30 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 857/Confdl./2014
II-2-74/2009 (Part-3)

Dated 17th July, 2014

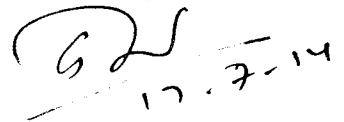
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Shri Keshav Singh Tomar, Special Judge SC/ST (P.A.) Act, Seoni.
 2. Shri Pratap Kumar Tiwari, I A.D.J., Seoni.
 3. Shri Kisna Atulkar, A.D.J., Amarwara, District Chhindwara.
 4. Shri Shriram Mandve, II A.D.J., Waraseoni, District Balaghat.
 5. Shri Lalaram Meena, I A.D.J., Gadawara, District Narsinghpur.
 6. Shri Makhanlal Jhod, I C.J.Cl.-I & C.J.M., Chhindwara.
 7. Shri Krishn Das Mahar, I C.J.Cl.-I & CJM, Balaghat.
 8. Shri Arun Pratap Singh, C.J.Cl.-I & ACJM, Rajendragram, District Anuppur.
 9. Shri Santosh Kumar Gupta, C.J.Cl.-I & ACJM, Parasiya, District Chhindwara.
 10. Smt. Santoshi Vasnik, C.J.Cl.-I, Pandurna, District Chhindwara.

11. Shri Darasingh Mandloi, AJ to C.J.Cl.-I, Baiher, District Balaghat.
12. Smt. Suman Uike, III C.J.Cl.-I, Chhindwara.
13. Shri Deepraj Kawde, AJ to C.J.Cl.-I, Kotma, District Anuppur.
14. Shri Arun Singh, AJ to C.J.Cl.-II, Rampur-Naikin, District Sidhi.
15. Shri Atulraj Bhalawi, III AJ to I C.J.Cl.-II, Waraseoni, District Balaghat.
16. Shri Vivek Shukla, III C.J.Cl.-II, Seoni.
17. Smt. Manju Singh, I C.J.Cl.-II, Waidhan, District Singrauli.
18. Shri Alok Pratap Singh, III C.J.Cl.-II, Waidhan, District Singrauli.
19. Ku. Kalpana Maravi, C.J.Cl.-II, Katangi, District Balaghat.
20. Shri Sachin Jyotishi, IV C.J.Cl.-II, Seoni.
21. Smt. Savita Thakur, II C.J.Cl.-II, Narsinghpur.
22. Ku. Tabassum Khan, IV C.J.Cl.-II, Katni.
23. Smt. Ritika Mishra (Pathak), III AJ to I C.J.Cl.-II, Katni.
24. Shri Rohit Shrivastava, I C.J.Cl.-II, Gadawara, District Narsinghpur.
25. Shri Amit Nagayach, IV AJ to I C.J.Cl.-II, Satna.
26. Smt. Shakti Verma, III AJ to I C.J.Cl.-II, Jabalpur.
27. Smt. Swapna Shree Singh, VIII AJ to I C.J.Cl.-II, Jabalpur.
28. Shri Gyanendra Kumar Shukla, II AJ to I C.J.Cl.-II, Rewa.
29. Shri Parth Shankar Mishra, I AJ to I C.J.Cl.-II, Rewa.
30. Ku. Shweta Shrivastava, VII AJ to I C.J.Cl.-II, Jabalpur.

With a direction to participate in the 6 days "Training on Mediation" programme between 31st July, 2014 to 06th August, 2014 at Jabalpur.

3. District and Sessions Judge, **Jabalpur /Rewa /Satna /Sidhi /Singrauli /Anuppur /Katni /Balaghat /Seoni /Narsinghpur /Chhindwara** for information and necessary action.
 - **The District & Sessions Judge, Jabalpur has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 1065/2014, dated 04.07.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.



(VED PRAKASH)
REGISTRAR GENERAL